

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 198
ANSWERED ON 14/03/2023

PRADHAN MANTRI AWAAS YOJANA-GRAMIN

*198. SHRI K. MURALEEDHARAN:
DR. MOHAMMAD JAWED:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of latest work-progress of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), State-wise;
- (b) the details of funds disbursed by the Union Government to the State Governments along with dates of disbursals;
- (c) whether the Union Government has held consultations with the State Governments of Chhattisgarh and West Bengal on their progress under PMAY-G after 20.07.2022;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether it is a fact that 25 lakh houses had not been allocated by the Government to States/UTs as of 20.07.2022 and if so, the details thereof; and
- (f) whether the Government has taken any steps to meet the target of building 2.95 crore houses under PMAY-G by March, 2024 and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (f) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) to (f) OF LOK SABHA STARRED QUESTION NO. *198 TO BE ANSWERED ON 14.03.2023 REGARDING PRADHAN MANTRI AWAAS YOJANA-GRAMIN

(a) To achieve “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016. The target is to construct 2.95 crore pucca houses with basic amenities by March 2024. As on 10.03.2023, a target of 2.94 crore houses has been allocated to States/UTs of which, 2.85 crore houses have been sanctioned to the beneficiaries by the States/UTs and 2.18 crore houses have been completed. The State wise details of target allocated, houses sanctioned and completed are given at Annexure I.

(b) The details of State-wise and year-wise funds released under PMAY-G are given at Annexure II. The date-wise details of funds disbursed through Budgetary resources can also be accessed at the URL: <https://dashboard.rural.nic.in/sanction-orders.aspx>>>PMAY(G).

(c) & (d) Yes sir. The Ministry has held several review meetings at various senior level officers of the Ministry with the States/UT including State of West Bengal since 20th July 2022 to monitor the progress of implementation of the scheme in the States & UTs. Secretary, Rural Development took meetings on 22.07.2022, 18.09.2022, 30.09.2022, 25.11.2022, 16.12.2022 and 30.01.2023. Additional Secretary, Rural Development took meetings on 25.07.2022 and 20.01.2023. Deputy Director General (Rural Housing) took meetings on 18.08.2022, 30.09.2022, 20.10.2022 and 22.11.2022.

Also, meetings were held at National level including State of Chhattisgarh on 30.09.2022 and 20.01.2023 to monitor the physical and financial progress and other aspects of the scheme.

(e) The Ministry had allocated targets of 2.70 crore houses under PMAY-G (including Special Project targets) till 20.07.2022. In the month of November and December 2022, the Ministry had allocated targets of 0.24 crore houses to States of Chhattisgarh, West Bengal, Uttarakhand, Uttar Pradesh, Gujarat, Odisha and UT of Andaman and Nicobar Islands.

(f) In order to achieve the target of PMAY-G in time bound manner, the Ministry has taken several initiatives which include monitoring the progress of the States/UTs through review meetings at various level, visit to the States/UTs for reviewing the progress, keeping track of releasing of installments to the beneficiaries, timely release of central share to the States/UTs, follow-up with the States/UTs for release of pending central and state share in Single Nodal Account (SNA) of the scheme, etc.

STATEMENT IN REPLY TO PART (a) and (e) OF LOK SABHA STARRED QUESTION NO. 198 FOR 14.03.2023 REGARDING **PRADHAN MANTRI AWAAS YOJANA-GRAMIN (PMAY-G)**.

Details of State wise target allocated, houses sanctioned and completed under PMAY-G is as below:

| S.No | State Name | Target allocated by the Ministry | Sanctioned by the States/ UTs | Completed |
|------|--|----------------------------------|-------------------------------|--------------------|
| 1 | ARUNACHAL PRADESH | 38,384 | 36,255 | 12,301 |
| 2 | ASSAM | 20,84,070 | 18,32,639 | 8,22,290 |
| 3 | BIHAR | 38,64,565 | 37,03,803 | 34,93,192 |
| 4 | CHHATTISGARH | 11,76,150 | 11,76,100 | 8,45,181 |
| 5 | GOA | 1,707 | 255 | 141 |
| 6 | GUJARAT | 6,33,772 | 5,78,174 | 4,03,775 |
| 7 | HARYANA | 30,789 | 29,301 | 24,022 |
| 8 | HIMACHAL PRADESH | 15,483 | 15,452 | 12,020 |
| 9 | JAMMU AND KASHMIR | 2,01,230 | 1,99,697 | 1,34,742 |
| 10 | JHARKHAND | 16,03,268 | 15,92,648 | 14,57,788 |
| 11 | KERALA | 42,212 | 35,222 | 26,883 |
| 12 | MADHYA PRADESH | 37,76,584 | 37,58,311 | 33,02,931 |
| 13 | MAHARASHTRA | 14,71,359 | 14,14,835 | 10,13,993 |
| 14 | MANIPUR | 46,166 | 43,264 | 19,884 |
| 15 | MEGHALAYA | 80,848 | 69,950 | 34,938 |
| 16 | MIZORAM | 20,518 | 20,512 | 6,510 |
| 17 | NAGALAND | 24,775 | 22,926 | 5,244 |
| 18 | ODISHA | 26,95,837 | 26,51,868 | 17,16,454 |
| 19 | PUNJAB | 41,117 | 40,279 | 26,701 |
| 20 | RAJASTHAN | 17,33,959 | 17,20,913 | 15,93,635 |
| 21 | SIKKIM | 1,409 | 1,409 | 1,100 |
| 22 | TAMIL NADU | 8,17,439 | 7,79,266 | 4,91,224 |
| 23 | TRIPURA | 2,82,238 | 2,55,059 | 2,03,046 |
| 24 | UTTAR PRADESH | 34,78,718 | 34,72,226 | 25,98,991 |
| 25 | UTTARAKHAND | 47,654 | 46,773 | 27,925 |
| 26 | WEST BENGAL | 46,18,847 | 45,69,613 | 33,97,171 |
| 27 | ANDAMAN AND NICOBAR | 1,631 | 1,347 | 1,193 |
| 28 | DADRA AND NAGAR HAVELI & DAMAN AND DIU | 6,831 | 6,267 | 3,406 |
| 29 | LAKSHADWEEP | 53 | 53 | 44 |
| 30 | PUDUCHERRY | 0 | 0 | 0 |
| 31 | ANDHRA PRADESH | 2,56,270 | 2,46,419 | 48,856 |
| 32 | KARNATAKA | 3,07,746 | 1,85,365 | 1,01,678 |
| 33 | TELANGANA | 0 | 0 | 0 |
| 34 | LADAKH | 1,992 | 1,906 | 1,429 |
| | Total | 2,94,03,621 | 2,85,08,107 | 2,18,28,691 |

STATEMENT IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 198 FOR 14.03.2023 REGARDING PRADHAN MANTRI AWAAS YOJANA-GRAMIN (PMAY-G).

State-wise and year-wise funds released under PMAY-G*

(in Lakhs)

| S.No. | State | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
|-------|--|-------------------|-------------------|-------------------|-------------------|-------------------|-------------------|-------------------|
| 1 | Arunachal Pradesh | 5412.30 | 1210.97 | 0.00 | 0.00 | 0.00 | 10485.35 | 6958.25 |
| 2 | Assam | 132197.90 | 166961.67 | 24408.40 | 143397.40 | 150342.50 | 577110.76 | 667875.00 |
| 3 | Bihar | 211427.06 | 60257.06 | 444931.91 | 490296.78 | 668393.29 | 308222.17 | 742631.79 |
| 4 | Chhattisgarh | 83815.91 | 262507.14 | 263695.44 | 56254.50 | 30712.50 | 0.00 | 34422.99 |
| 5 | Goa | 284.79 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 6 | Gujarat | 36527.41 | 53264.22 | 68219.86 | 38556.00 | 19278.00 | 68729.04 | 45587.25 |
| 7 | Haryana | 7414.46 | 2153.84 | 2839.56 | 3455.28 | 0.00 | 0.00 | 2958.93 |
| 8 | Himachal Pradesh | 3253.82 | 5087.88 | 1468.94 | 0.00 | 1061.95 | 3296.77 | 3785.58 |
| 9 | Jammu And Kashmir | 8033.01 | 4982.11 | 22683.11 | 6768.91 | 79586.44 | 12342.60 | 79538.90 |
| 10 | Jharkhand | 79630.14 | 162629.86 | 173352.48 | 244276.06 | 334851.43 | 120790.68 | 94447.06 |
| 11 | Kerala | 10049.44 | 2140.78 | 0.00 | 0.00 | 0.00 | 0.00 | 7029.12 |
| 12 | Madhya Pradesh | 170114.87 | 487626.83 | 425042.66 | 229197.58 | 456579.57 | 450957.83 | 479916.45 |
| 13 | Maharashtra | 73566.02 | 110207.77 | 113552.93 | 181532.69 | 131010.14 | 124979.82 | 167607.10 |
| 14 | Manipur | 5767.41 | 5855.30 | 429.98 | 1030.27 | 8489.03 | 2100.99 | 16113.96 |
| 15 | Meghalaya | 8078.23 | 4273.76 | 12621.23 | 2260.21 | 19108.14 | 9012.52 | 10643.65 |
| 16 | Mizoram | 2482.99 | 644.25 | 2923.83 | 0.00 | 1616.21 | 4191.70 | 2966.38 |
| 17 | Nagaland | 4676.22 | 832.99 | 0.00 | 0.00 | 1739.92 | 1740.67 | 5250.00 |
| 18 | Odisha | 149452.93 | 312405.90 | 329032.43 | 219733.14 | 282187.37 | 101187.15 | 172327.50 |
| 19 | Punjab | 7559.10 | 1602.06 | 0.00 | 0.00 | 4922.04 | 1830.60 | 7156.25 |
| 20 | Rajasthan | 87153.10 | 189566.23 | 234013.32 | 293333.75 | 110858.96 | 140546.32 | 215751.50 |
| 21 | Sikkim | 1190.61 | 0.00 | 0.00 | 65.03 | 0.00 | 57.29 | 0.00 |
| 22 | Tamil Nadu | 69059.77 | 84848.58 | 50279.81 | 48752.12 | 7862.40 | 92892.61 | 133491.40 |
| 23 | Tripura | 13455.46 | 18316.45 | 765.98 | 22952.36 | 11361.69 | 136847.66 | 95330.53 |
| 24 | Uttar Pradesh | 223980.45 | 494806.43 | 277585.81 | 114564.41 | 483089.66 | 372700.20 | 322754.93 |
| 25 | Uttarakhand | 7484.09 | 1381.40 | 9598.30 | 0.00 | 0.00 | 14917.74 | 9650.25 |
| 26 | West Bengal | 139363.74 | 455666.02 | 437284.79 | 597600.00 | 881054.09 | 68783.99 | 0.00 |
| 27 | Andaman And Nicobar | 196.37 | 33.07 | 0.00 | 0.00 | 1687.95 | 0.00 | 0.00 |
| 28 | Dadra And Nagar Haveli & Daman And Diu | 332.71 | 339.62 | 946.97 | 5598.00 | 0.00 | 0.00 | 0.00 |
| 29 | Lakshadweep | 0.00 | 70.92 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 30 | Puducherry | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 31 | Andhra Pradesh | 21712.79 | 35192.89 | 18605.43 | 0.00 | 0.00 | 0.00 | 0.00 |
| 32 | Karnataka | 27864.00 | 59304.63 | 18822.48 | 30960.00 | 0.00 | 0.00 | 0.00 |
| 33 | Telangana | 14263.34 | 4815.53 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 34 | Ladakh | | | | | | | 297.50 |
| | Total | 1605800.40 | 2988986.14 | 2933105.62 | 2730584.48 | 3685793.29 | 2623724.44 | 3324492.27 |

* as on 10.03.2023